

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 39 of 2020

Anuranjan Sah --- --- Appellant

Versus

Smt. Gita Devi --- --- Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through : Video Conferencing

For the Appellant : Mr. Birendra Kumar, Adv.

For the Respondent :

03/25.06.2020 Let Notice be issued upon the sole respondent through speed post and registered cover with A/D, for which requisites be filed within two weeks, failing which the instant appeal shall stand rejected without further reference to the Bench.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/